

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/172(KB)2022
IA(I.B.C)/291(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS VISWATMA MERCHANDISE PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Arik Banerjee, Adv.] For Liquidator
Mr. Arun Kumar Gupta, CA

Mr. Saurodip Banerjee, Adv.] For Respondent No. 2 IA(I.B.C)/291(KB)2023
Mr. Pradeep Kumar, Adv.
Ms. Meera Agarwal, Adv.

ORDER

1. Ld. Counsels for the parties present.
2. **IA(I.B.C)/291(KB)2023**
Ld. Counsels for Respondent No. 2 seek time to file its Reply Affidavit. Let the same be filed within a period of 7 days.
3. Post this matter on **25.06.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

PH